

**PENDENCY/ARREARS OF MAIN CASES IN THE STATE OF MANIPUR FOR THE MONTH OF MAY, 2016**

**HIGH COURT OF MANIPUR**

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
1	3090	120	3210	157	8	165	119	4	123	3128	124	3252	1.23	3.33	1.31	18	0	18	221	31	252

**SUBORDINATE COURTS OF MANIPUR**

Sl. No.	Opening Balance			Institution during the month			Disposal during the month			Closing balance at the end of the month			% increase or decrease in pendency vis-à-vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total	Civil	Criminal	Total
2	3721	3419	7140	203	135	338	174	124	298	3750	3430	7180	0.78	0.32	0.56	22	20	42	478	792	1270